

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO. 406/2000
O.A. NO.133/96

New Delhi this the 12th day of December, 2000

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V.K. MAJOTRA MEMBER(A)

N.V.S. Prasada Sarma
S/o Shri N. Rama Seshaiiah
Retired as Commercial Inspector, Railway Board,
New Delhi C/o Dr. K.E. Moses, 281, Jaidev Park,
East Punjabi Bagh, New Delhi.

-Applicant

Versus

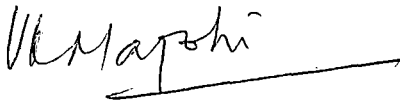
1. The Divisional Railway Manager
S.C. Railway, Secunderabad Division
Secunderabad, AP.
2. The General Manager (Personal)
S.C. Railway, Secunderabad, A.P.

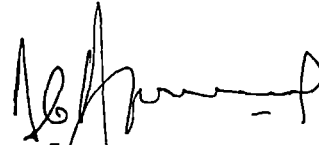
-Respondents

ORDER (By Circulation)

Shri V.K. Majotra, Member (A)

This is an application seeking review of order dated 29.3.2000 in OA-133/96. The applicant has not come up with any error apparent justifying review of the said order. Actually, it is only an attempt to re-argue the whole case afresh which is beyond the scope and ambit of review. Accordingly this review application is dismissed in circulation.


(V.K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman

cc.